NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that **on 20**th **September 2025**:

Ι

After the Division Bench work is over, the Hon'ble Smt. Justice Revati Mohite Dere will sit Singly in Court Room No. 43 and take up Bail matters pertaining to Single Bench, as per the board to be notified separately.

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After the Division Bench work is over, the Hon'ble Shri Justice Sandesh D. Patil will sit Singly in Court Room No. 31 at 11.30 a.m. and take up the matters pertaining to Regular Bail.

Dated this 19th day of September 2025.

By Order

sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S., Bombay.

sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A. S., Bombay.